

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

REGIONAL BENCH

Excise Appeal No. 134 of 2007

(Arising out of Order-in-Original No. 79/M-I/2006 dated 27.10.2006 passed by Commissioner of Central Excise, Mumbai-I.)

M/s. Binod Steels

.....Appellant

**67/3, Lakri Bunder Road,
Reay Road,
Mumbai – 400 010**

VERSUS

Commissioner of Central Excise, Mumbai-I

.....Respondent

**115, New Central Excise Building,
M.K. Road, Churchgate,
Mumbai – 400 020**

APPEARANCE:

None for the Appellant

Shri Nitin Ranjan, Assistant Commissioner, Authorised Representative for
the Respondent

CORAM:

**HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)
HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)**

FINAL ORDER NO. A/86437/2021

Date of Hearing: 07.07.2021

Date of Decision: 07.07.2021

PER: DR. SUVENDU KUMAR PATI

Appellant is absent. None appeared on behalf of appellant. Learned
Authorised Representative is present. Perused the orders. It is observed
that after the matter has been relisted for fresh hearing on 20.08.2019 no
one is representing appellant, though adjournments were sought at times
on behalf of the appellant even on the ground that appellant was

contemplating to settle the dispute under the Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019. Order dated 13.02.2020 reveals that appellant had not engaged Learned Advocate/Counsel-in-appearance to pursue its case, for which direction was given by the Bench for necessary compliance of its representation by way of vakalatnama/authorisation on the next date of hearing i.e. on 23.03.2020. Appellant remained absent on that day too for which Respondent-Department was directed to serve notice on the appellant. Today also no one appeared on behalf of it. It seems that the appellant is no more interested to proceed further in this appeal.

2. Hence, the appeal is dismissed for default and non-prosecution under Rule 20 of the CESTAT (Procedure) Rules, 1982.

(Pronounced in the open court)

(Dr. Suwendu Kumar Pati)
Member (Judicial)

(Sanjiv Srivastava)
Member (Technical)

Prasad